

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

20.11.2020

M.A./350/483/2020

O.A./350/920/2019

(A) (EARLY HG) (MENTIONED)

ITEM NO:20

FOR APPLICANTS(S) Adv. :

ANUPAM MAITY

-V/S-

D/O INDIA POST

Sardar A. Ali

FOR RESPONDENTS(S) Adv.:

Mr. K. Prasad

LIBRARY

Notes of The Registry	Order of The Tribunal
	<p>Heard both Ld. Counsel.</p> <p>Ld. Counsel for the applicant would submit that, despite various directions, reply is yet to be filed, to which Ld. Counsel for the respondents would seek some more time to furnish his reply.</p> <p>3 weeks further time is accordingly granted to the respondents to file their reply.</p> <p>Ld. Counsel for the applicant also prays for an early hearing vide M.A. No. 483 of 2020.</p> <p>List on 7.1.2021.</p> <p>M.A. No. 483 of 2020 is disposed of accordingly.</p> <p style="text-align: right;">(DR. NANDITA CHATTERJEE MEMBER(A))</p> <p style="text-align: center;">SP</p>